

**COURT-II**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**Appeal No. 264 of 2013**

**Dated : 6<sup>th</sup> March, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

**In the matter of :**

Steel Authority of India Ltd. ... Appellant(s)

Versus

Damodar Valley Corporation & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Rajiv Ranjan  
Mr. Rajiv Shankar Dwivedi  
Mr. Ajay Kumar/DGM  
Mr. Bajpayi  
Mr. S. Bharwatiya

Counsel for the Respondent(s) : Ms. Swagatika Sahoo

**ORDER**

Mr. Sanjay Sen, learned Sr. Advocate for the appellant wants to file rejoinder. He is permitted to file the same by 24<sup>th</sup> March, 2014 after serving copy on the other side.

Post the matter for hearing on **27<sup>th</sup> March, 2014.**

(Justice Surendra Kumar)  
Judicial Member  
rkt

(Rakesh Nath)  
Technical Member